

ticides, pump-sets and other agricultural equipments and credit at the right time through proper coordination with

(1) State Department of Agriculture
(2) Nationalised Banks and Co-operatives
(3) Agro-Industries Corporation
(4) Pesticides Manufacturers and (5) Fertilizers dealers.

(c) Organising block demonstration covering 100 to 200 hectares in selected villages.

(d) Holding fertilizer dealers' training programmes;

(e) Construction of storage godowns in selected villages in order to ensure timely supply of the materials to the farmers as per plans.

(f) Providing soil testing facilities for analysing the soil in the areas and providing fertiliser quality control facilities to test the sample of fertilisers.

Discussions in this regard were held between officials of the Government of India and officials of U. K. Government in May, 1979.

A formal Agreement between the British and Indian Government is however yet to be signed.

Reported arrest of Pak National for espionage and smuggling

334. SHRI SUBHASH CHANDRA BOSE ALLURI:

SHRI D. AMAT:

Will the DEPUTY PRIME MINISTER AND MINISTER OF DEFENCE be pleased to state:

(a) whether recently a few Pakistani Nationals have been arrested in the Poonch and Rajouri border sector on charges of spying and smuggling; and

(b) if so, the details thereof?

THE DEPUTY PRIME MINISTER AND MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) and (b). The Ministry of Home Affairs, who are primarily concerned with the subject matter have been consulted and accord-

ing to the information available with them, during the current year some Pakistani nationals as well as residents of Pakistan Occupied Kashmir have been arrested for espionage and smuggling activities in Jammu and Kashmir

Merger of FCC and IMPEC with National Film Development Corporation

335. SHRI SUBHASH CHANDRA BOSE ALLURI:

SHRI D. AMAT:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that Government propose to merge Film Finance Corporation and the Indian Motion Pictures Export Corporation with National Film Development Corporation; and

(b) if so, the main features of the proposal?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) Yes, Sir.

(b) In order that the policy package for utilising the full potential of the film as a powerful medium of entertainment, information and cultural communication generates adequate impact, it was decided that there should be a single integrated body to cover various aspects of film. At present Film Finance Corporation and Indian Motion Pictures Export Corporation are engaged in isolation in supporting different aspects of film. Government has decided to activate National Film Development Corporation, amalgamate Film Finance Corporation and Indian Motion Pictures Export Corporation with National Film Development Corporation and to entrust the following functions/activities to the activated National Film Development Corporation:—

(i) Handling the work of import and export of feature films;

(ii) Import, allocation and distribution of raw materials and equipment used by the film industry;

- (iii) Distribution and exhibition of films through the existing network in the country and also by promoting a programme of construction of a chain of low cost theatres in conjunction with State Film Corporations where feasible.
- (iv) Promotion of quality films; and
- (v) Promotion of research and development in film equipment and raw stock.

This would account for better linkage between import and export of films and considerable economies:

Indo—Polish Talks on Development of Mines in India

336. SHRI SUBHASH CHANDRA BOSE ALLURI: Will the Minister of ENERGY be pleased to state:

(a) whether Indo-Polish talks were held in June, 1979 for the development of mines in India; and

(b) if so, the outcome thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI JANESHWAR MISHRA): (a) No, Sir.

(b) Does not arise.

220 KV Inter-State Line Project between Madhya Pradesh and Andhra Pradesh

337. DR. VASANT KUMAR PANDIT: Will the Minister of ENERGY be pleased to state:

(a) whether a project report for 220 KV inter-State line between Madhya Pradesh and Andhra Pradesh has been submitted to the Ministry of Energy about two years back;

(b) whether completion of such an inter-State link would help to achieve good thermal hydel mix Madhya Pradesh being predominantly a thermal system and Andhra Pradesh system being predominantly a hydel system; and

(c) what is the present status of the project and when is the project likely to be sanctioned?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a) Yes, Sir. The Project report for construction of 220 KV inter-state line between Barsur in Madhya Pradesh and Lower Sileru in Andhra Pradesh was received in the Central Electricity in September, 1976.

(b) The 220 KV inter-state transmission line between Barsur (in Madhya Pradesh) and Lower Sileru (in Andhra Pradesh) will enable Madhya Pradesh to utilise a part of surplus peaking power available in the Sileru-Kothagudem complex of Andhra Pradesh. The line would also help in improving the poor voltage conditions now obtaining in Barsur area.

(c) The construction of the transmission line is yet to be taken up. The Central Electricity Authority have cleared the scheme from techno-economic considerations.

Availability of Gas from South Bassein and setting up of Fertilizer Plant and Petro-Chemicals Complex

338. DR. VASANT KUMAR PANDIT: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that Government have assessed the increase in availability of Gas from off shore South Bassein field;

(b) whether Government are considering setting up of one more Fertilizer Plant and three more Petro-Chemical complexes; and

(c) if so, whether the Fertilizer plant and Petro-Chemical complex are being considered to be set up in Madhya Pradesh?